

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

LOK SABHA  
UNSTARRED QUESTION NO. 412  
TO BE ANSWERED ON 04-02-2020

**Digitization of Land Records**

412. SHRI B. B. PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of land records that have been digitized, State-wise;
- (b) the percentage of land records yet to be digitized;
- (c) whether digitization has reduced property fraud and if so, the details and percentage thereof during last the five years, State-wise and year wise; and
- (d) whether steps are being taken by the Government to spread awareness regarding the benefits of digitization of land records and if so, the details thereof ?

**ANSWER**

MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) The subject of 'Land' and its management falls within the legislative and administrative jurisdiction of the respective States as provided under Entry Numbers 18 and 45 of List II (State list) of the Seventh Schedule to the Constitution. The Central Government, through the Digital India Land Records Modernization Programme, a Central Sector Scheme, is providing financial assistance to the states, inter alia, for Computerization of land records. Till date, Computerization of Records of Right (RoR) has been completed in 591421 (90%) villages out of 655959 villages across the country and 66,60,226 Cadastral Maps have been digitized (53%) out of 1,24,92,333 Cadastral Maps. State wise details of land records digitized which includes computerization of Records of Right(RoR) and digitization of Cadastral Maps and percentage of land records yet to be digitized; are given in the **Annexure I** and **Annexure II**.

Integrated land information management system (ILIMS) under the aegis of the Digital India Land Records Modernization Programme has been evolved, which aims at providing online single-window at-a-glance access to all available, relevant information to give a fair comprehensive position of any plot of land in question to the landowner, concerned officers / agencies and interested persons and entrepreneurs, etc; *inter alia* reduces land disputes, and check fraudulent and benami transactions.

As reported by the States, the statistics relating to cases of fraud etc. reduced due to digitization of land records are not maintained by them.

Adequate awareness about the programme is made in the public by the states through print, electronic and social media as well as hoardings and banners at prominent places etc. There is an adequate fund provision for Information Education and Communications activities under the programme.

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**Annexure-I, referred to in reply to part (a) to (d) of Lok Sabha Un-starred Question No. 412 for Answer on 04-02-2020**

S.N.	State/ UT Name	Total No. of Villages	No. of Villages/ Percentage		
			Computerization of Land Records completed	Computerization of Land Records ongoing	Computerization of Land Records not started.
1	ANDAMAN & NICOBAR ISLANDS	205	204 (99.51%)	0 (0%)	1 (0.49%)
2	ANDHRA PRADESH	17563	17065 (97.16%)	154 (0.88%)	344 (1.96%)
3	ARUNACHAL PRADESH	5591	0 (0%)	0 (0%)	5591 (100%)
4	ASSAM	26784	15521 (57.95%)	742 (2.77%)	10521 (39.28%)
5	BIHAR	46370	30284 (65.31%)	8628 (18.61%)	7458 (16.08%)
6	CHANDIGARGH	16	6 (37.5%)	1 (6.25%)	9 (56.25%)
7	CHATTISGARH	20496	17472 (85.25%)	2174 (10.61%)	850 (4.15%)
8	DADRA & NAGAR HAVELI	72	72 (100%)	0 (0%)	0 (0%)
9	DAMAN & DIU	28	22 (78.57%)	4 (14.29%)	2 (7.14%)
10	GOA	425	425 (100%)	0 (0%)	0 (0%)
11	GUJARAT	18527	17861 (96.41%)	7 (0.04%)	659 (3.56%)
12	HARYANA	7089	6583 (92.86%)	271 (3.82%)	235 (3.31%)
13	HIMACHAL PRADESH	20950	20693 (98.77%)	1 (0%)	256 (1.22%)
14	JAMMU & KASHMIR	5494	512 (9.32%)	0 (0%)	4982 (90.68%)
15	JHARKHAND	32945	32645 (99.09%)	275 (0.83%)	25 (0.08%)
16	KARNATAKA	29527	29419 (99.63%)	0 (0%)	108 (0.37%)
17	KERALA	1693	732 (43.24%)	17 (1%)	944 (55.76%)
18	LADAKH	239	16 (6.69%)	0 (0%)	223 (93.31%)
19	LAKSHADWEEP	24	24 (100%)	0 (0%)	0 (0%)
20	MADHYA PRADESH	55070	54634 (99.21%)	0 (0%)	436 (0.79%)
21	MAHARASTRA	44855	44331 (98.83%)	323 (0.72%)	201 (0.45%)
22	MANIPUR	2715	423 (15.58%)	68 (2.5%)	2224 (81.92%)
23	MEGHALAYA	6750	0 (0%)	0 (0%)	6750 (100%)
24	MIZORAM	826	206 (24.94%)	0 (0%)	620 (75.06%)
25	NAGALAND	1600	512 (32%)	3 (0.19%)	1085 (67.81%)
26	NCT OF DELHI	207	196 (94.69%)	0 (0%)	11 (5.31%)
27	ODISHA	51701	51701 (100%)	0 (0%)	0 (0%)
28	PUDUCHERRY	130	117 (90%)	11 (8.46%)	2 (1.54%)
29	PUNJAB	12894	12072 (93.62%)	21 (0.16%)	801 (6.21%)
30	RAJASTHAN	47921	46386 (96.8%)	8 (0.02%)	1527 (3.19%)
31	SIKKIM	417	417 (100%)	0 (0%)	0 (0%)
32	TAMILNADU	16786	16746 (99.76%)	2 (0.01%)	38 (0.23%)
33	TELANGANA	10829	10768 (99.44%)	1 (0.01%)	60 (0.55%)
34	TRIPURA	898	897 (99.89%)	0 (0%)	1 (0.11%)
35	UTTARAKHAND	17023	16064 (94.37%)	18 (0.11%)	941 (5.53%)
36	UTTAR PRADESH	109109	105008 (96.24%)	18 (0.02%)	4083 (3.74%)
37	WEST BENGAL	42190	41387 (98.1%)	358 (0.85%)	445 (1.05%)
	<b>Total</b>	<b>655959</b>	<b>591421 (90 %)</b>	<b>13105 (2 %)</b>	<b>51433 (8%)</b>

**Annexure-II, referred to in reply to part (a) to (d) of Lok Sabha Un-starred Question No. 412 for Answer on 04-02-2020**

**State wise progress of Map Digitization**

S.N.	State/UT	Cadastral Maps/FMBs/ Tippans		
		Total No.	Digitized (%)	To be Digitized (%)
1	ANDAMAN & NICOBAR ISLANDS	1407	183 (13.01%)	1224 (86.99 %)
2	ANDHRA PRADESH	316048	178910 (56.61%)	137138 (43.39 %)
3	ARUNACHAL PRADESH	Not updated	0 (0%)	100%
4	ASSAM	16297	14729 (90.38%)	1568 (9.62 %)
5	BIHAR	70571	70338 (99.67%)	233 (0.33 %)
6	CHANDIGARGH	Not updated	0 (0%)	100%
7	CHATTISGARH	47447	43198 (91.04%)	4249 (8.96 %)
8	DADRA & NAGAR HAVELI	2271	2271 (100%)	0 (0%)
9	DAMAN & DIU	758	0 (0%)	758 (100%)
10	GOA	14854	14854 (100%)	0 (0%)
11	GUJARAT	701832	88358 (12.59%)	613474 (87.41%)
12	HARYANA	56095	51512 (91.83%)	4583 (8.17%)
13	HIMACHAL PRADESH	148645	148351 (99.8%)	294 (1%)
14	JAMMU & KASHMIR	Not updated	0 (0%)	100%
15	JHARKHAND	47751	41914 (87.78%)	5837 (12.12 %)
16	KARNATAKA	Not updated	0 (0%)	100%
17	KERALA	103917	98150 (94.45%)	5767 (5.55%)
18	LADAKH	Not updated	0 (0%)	100%
19	LAKSHADWEEP	Not updated	0 (0%)	100%
20	MADHYA PRADESH	114194	111653 (97.77%)	2541 (2%)
21	MAHARASTRA	5001191	284242 (5.68%)	4716949 (94.32 %)
22	MANIPUR	366	366 (100%)	0 (0%)
23	MEGHALAYA	Not updated	0 (0%)	100%
24	MIZORAM	27304	27304 (100%)	0 (0%)
25	NAGALAND	1008	1008 (100%)	0 (0%)
26	NCT OF DELHI	14	14 (100%)	0 (0%)
27	ODISHA	115232	115232 (100%)	0 (0%)
28	PUDUCHERRY	14044	14044 (100%)	0 (0%)
29	PUNJAB	14386	13080 (90.92%)	1306 (9.08%)
30	RAJASTHAN	107019	16142 (15.08%)	90877 (84.92%)
31	SIKKIM	2549	2549 (100%)	0 (0%)
32	TAMILNADU	5298490	5199522 (98.13%)	98968 (1.87%)
33	TELANGANA	18040	15601 (86.48%)	2439 (13.52%)
34	TRIPURA	5303	5303 (100%)	0 (0%)
35	UTTARAKHAND	80736	24681 (30.57%)	56055 (69.43%)
36	UTTAR PRADESH	98590	15102 (15.32%)	83488 (84.68%)
37	WEST BENGAL	66167	61615 (93.12%)	4552 (6.88%)
	<b>Total</b>	<b>12492333</b>	<b>6660226 (53%)</b>	<b>5832300 (47%)</b>